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O.ANos 293/07, 294/07, 313/07, 314/07, 341/07, 375/07, 442/07, 443/07,
454/07, 455/07, 463/07, 533/07, 534/07, 535/07, 536/07, 19/08, 20/08,
21/08, 23/08, 24/08, & 488/09.

Order dated 08.12.2010.

Coram:

Hon'ble Mr. M. R. Mohanty, Vice-Chairman (J).

&

Hon'ble Mr. C.R. Mohapatra, Member (A).

Order pronounced in open Court . All the aforementioned O.A.s
dismissed vide a common order in separate sheet attached to the
record of O.A. 293/07.

No cost.


Member (A)


Vice-Chairman (J)

Copied to Counsel
order issued
to Counsel for
both sides with
note given in OA
293/07.

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SO (J)